

List of co-accused given on separate sheet.

Note:- No defects regarding court fee has been pointed out as per undertaking given by the Ld. Counsel.

Note:- hard copy alongwith required fees wanting.

Filing No. BA/8551/2020

Manish Kumar Sao @ Manish Kumar Sah Vs The State of Jharkhand

Advocate's Name- Mr. Sujit Kumar Singh

Defects:-

9. (i) District name of the petitioner may properly be stated at vak.
- (ii) P.O. & age of the petitioner is missing at vak.
- (iii) Village name of the petitioner at Page no. 1 may be verified from vak.
- (iv) Affidavit & Adhar card of deponent have not been paginated.
- (v) Page no. 19 may be tagged properly.
- (vi) Annexure-1 is handwritten. True typed copy of the same may be given.
- (vii) S.T. No. is missing at para-1 & prayer.
- (viii) C.C. of impugned order with required A/Fee may be given.
- (ix) Page no. 15, 25 & 26 are hazy. Fresh legible/true typed copy of the same may be given.
- (x) Affidavit appears to be older than seven days.